GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:5485 ANSWERED ON:13.12.2010 SOCIAL SECURITY FOR BPL PEOPLE Pakkirappa Shri S.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of persons getting benefits under various welfare schemes and the number of persons living Below Poverty Line (BPL) in the country, State-wise:
- (b) the steps taken to allot Social Security Number to all the end users in order to ensure that all such persons can avail of all the benefits under these schemes;
- (c) whether the Government intends to evolve a mechanism for allotment of exclusive Social Security Number to each individual and prepare a nation-wise database for his proper identification and verification and also for making improvement in the targets set for these schemes; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a): The following Welfare Schemes intended for the Below Poverty Line category (BPL) namely Indira Gandhi National Old Age Pension Scheme, Indira Gandhi National Widow Pension Scheme, Indira Gandhi National Disability Pension Scheme, National Family Benefit Scheme and Annapurna under the National Social Assistance Programme (NSAP) are being implemented by the Ministry of Rural Development. State-wise details of beneficiaries under these schemes are annexed.
- (b)to(d): No separate Social Security Number has been allotted to end users under NSAP by the Ministry of Rural Development. However, it is envisaged to incorporate 'Aadhar Numbers' allotted by Unique Identification Authority of India (UIDAI) in the data base of pension beneficiaries under NSAP. Computerization of the Programme has been undertaken to improve transparency, accountability and monitoring. States have been requested to provide Database Data of beneficiaries and place them in public domain. Data of 158 lakh beneficiaries under NSAP have so far been uploaded on the website (http://nsap.nic.in).